

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/798/2024, IA (IBC)/288/2024 in CP (IB) No.252/9/HDB/2020
NAME OF THE COMPANY	AGS Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	Akaal Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	AGS Management Services Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/798/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Proof of service not filed. However, Ld. Counsel Mr. M. Maharshi Viswaraj submitted that the same will be filed today. The Respondents No.2 and 3 were served on 11.07.2024 through speed post whereas notice of Respondent No.1 returned unserved with endorsement of 'left without instructions'. All the 3 Respondents are called absent.

Ld. Counsel Mr. Raghunath appearing through Video Conference stated that the Respondent Nos.1 to 3 have instructed him to file Vakalath. Hence, he prays time for filing Vakalath within 3 days and written undertaking memo be filed today and for filing counter within 2 weeks and 1 one week for filing rejoinder. **Matter is adjourned to 20.08.2024.**

IA (IBC)/288/2024

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

It is stated by the Applicant that publication has been effected on 26.06.2024. However, proof of service not filed through e-filing nor physically stating that there was a technical issue. Accordingly, Court Officer mentioned there was a technical issue during the last 2 weeks. In the circumstance proof of service be filed through e-filing and physically. Let there be a fresh publication in the same newspapers. Respondents called absent. Service held sufficient. Respondents are set ex-parte. For hearing, **matter is adjourned to 20.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)